

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:869

ANSWERED ON:27.11.2012

REVIEW OF SEDITION LAW

Sayeed Muhammed Hamdulla A. B. ;Shetkar Shri Suresh Kumar;Siricilla Shri Rajaiah

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there is any proposal to review the sedition law;
- (b) if so, the details thereof;
- (c) the views of each State including Andhra Pradesh in this regard; and
- (d) if not, the time by which the review is likely to be done?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a): The Ministry of Law & Justice has been requested recently to request the Law Commission of India to study the usage of the provision of Section 124A (Sedition) of the Indian Penal Code, 1860 and hold consultations and suggest amendments, if any.

(b) to (d): Do not arise.